

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252/ND/2018

In the matter of :

M/s.FM Legal Circle Services Pvt. Ltd.

.. PETITIONER

SECTION

U/s 252

Order delivered on 28.11.2019

Coram :

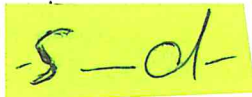
CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (JUDICIAL)  
SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Mr.Aman Bhatanagar, Advocate.  
For the Respondent/Corporate Debtor : Mr.Yadubhushana Rao, ARoC.  
For the RP :

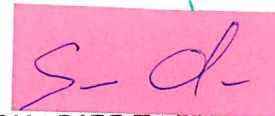
ORDER

Counsel for the Applicant is present. ARoC is present, Matter stands  
adjourned.

Put up on 15.01.2020.



(K. K. VOHRA)  
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

U.D.Mehta